

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 160, 161 and 162 of 2010

Dated: 17th May, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal No. 160 of 2010

Western Electricity Supply Co. of Orissa Ltd.	Appellant (s)
	Versus	
O.E.R.C. & Ors.	...	Respondent(s)

Appeal No. 161 of 2010

North Eastern Electricity Supply Co. of Orissa Ltd.	Appellant (s)
	Versus	
O.E.R.C. & Ors.	...	Respondent(s)

Appeal No. 162 of 2010

Southern Electricity Supply Co. of Orissa Ltd.	Appellant (s)
	Versus	
O.E.R.C. & Ors.	...	Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s) : Mr. Rutwik Panda for R-1
Mr. R.K. Mehta,
Mr. David A. &
Mr. Antaryami Upadhyay for R-3.**

ORDER

On the prayer of the learned counsel for the appellant, case is adjourned for hearing to 12th July, 2012.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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